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decided with effect from 5th February, 1970 to register only cooperative group housing societies

- (ii) Cooperative Group Housing Societies are allotted land on pre-deter-mined rates.
- (iii) Registration of group housing societies, which was .suspended in 1973,. was reopened in July, 1979.
- (iv) The Delhi Cooperative Housing Finance Society Limited has been established to provide loans to these societies for construction of flats for its members.
- (b) to (e) The work of the Group housing cooperative societies has been under constant review. The more important features of this exercise are:—
 - (i) An enquiry committee was appointed by the Government under the chairmanship of a retired High Court Judge, Shri B. N. Lokur, in 1976, to inquire into the working of the cooperative house building societies, including group housing societies in Delhi. The Committee submitted its report in 1978, and action has been taken on those recommendations, which were accepted by Government.
- (ii) A high level Coordination Committee has been constituted in the Delhi Administration to review the planning and development activities of the societies from time to time,
 - (iii) A Panel has been set up in the Ministry of Works and Housing to consider the outstanding problems of the societies.

Introduction of four subjects for Class XI in 10-}-2 pattern

- 65. SHRI JAGDISH PRASAD MATHUR: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that in 1979 Directorate of Education, Delhi has introduced four subjects instead of five for Class XI in, IO-i-2 pattern;

- (b) if so, what are the details thereof;
- (c) whether these four subjects have been introduced by all Government and aided private schools if not, what action is being taken against these schools;
- (d) whether it is optional or obligatory for the schools to introduce these subjects;
- (e) whether the four subjects are meant only for XI Class at present or will be introduced for XII Class in 1980;
 - (f) if so, what are the details thereof;
- (g) whether it is a fact that students of XI Class of those schools feel bur% dened with one more subject where 5 subject are taught thereby putting them at a disadvantage position in engineering and medical examinations; and
 - (h) if so, what remedial action Government propose to take in the matter?

THE MINISTER OF EDUCATION, HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) to (h) The information ij being collected and will be laid on the Table of the Sabha as soon as possible.

Utilization of ridge in Delhi

- 66. SHRI JAGDISH PRASAD MATHUR: Will the Minister of WORKS AND HOUSING be pleased to etate:
- (a) whether there is any proposal under Government's consideration to utilise the ridge in the heart of the capital on the pattern of the Banjara hills in Hyderabad and Malabar hills in Bombay;
- (b) whether Government have re ceived any recommendation and sug gestion in this regard;
- (c) whether it is a fact that the utilisation of the ridge will ease the housing shortage to a greater extent in the capital and accelerate the group housing concept; and